

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO. HC. VII-128/2007/1511/A

From :- Shri Saptarshi Garg,
Jt.Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To, Shri Paban Chandra Kalita,
District & Sessions Judge,
Dhubri.

Dated Guwahati the th 27 February, 2023.

Sub: **Station leave permission.**

Ref:- Your letter No. DJ.XII-2/2023/898/E dtd. 22.02.2023.

Sir,

With reference to the above, I am directed to inform you that you have been granted **station leave permission, alongwith official vehicle, at own cost, from the morning of 25.02.2023 till the morning of 27.02.2023**, as prayed for. The next senior most Judicial officer at the station shall remain in charge of your Court and office in your absence.

Yours faithfully,

Sd/-
JT. REGISTRAR (VIGILANCE)

Memo NO. HC. VII-128/2007/1512/A, dated , 27-02-2023

Copy to:

- ✓ 1. The Project Manager, Gauhati High Court, Guwahati

Sd/-
JT. REGISTRAR (VIGILANCE)